

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

C.C.A. No.166/2001 IN O.A. No.486/2000

WEDNESDAY, THIS THE 10TH DAY OF APRIL, 2002

HON'BLE Mr. S. DAYAL .. MEMBER (A)

HON'BLE Ms. MEERA CHIBBER .. MEMBER (J)

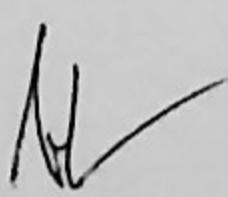
Subhash Chand Yadav,  
aged about 41 years,  
S/o. Sri Ram Harsh Yadav,  
Extra Departmental Branch Postmaster,  
Gardha Gorakhpur,  
District Gorakhpur. .. Applicant  
(By Advocate Shri R.P. Singh)  
versus.

1. Sri Jagdamba Singh,  
Senior Superintendent of  
Post Offices, Gorakhpur.
2. Sri Kamleshwar Prasad Tripathi,  
Postmaster General, Gorakhpur. .. Respondents  
(By Advocate Shri Satish Chaturvedi)

O R D E R

Hon'ble Mr. S. Dayal, Member (A) :-

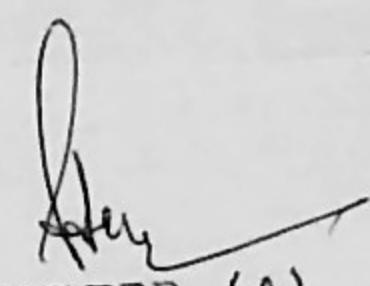
This Contempt Petition has been filed for alleged  
deliberate disobedience of order dated 21-12-2000,  
directing the respondents to reinstate the applicant  
on the post. The applicant was declared not entitled  
to back wages and the respondents had been given freedom  
to pass fresh orders in accordance with law. The respon-  
dents have filed their counter reply in which they have  
stated that the orders for reinstating the applicant  
had been passed on 10-10-2001 and the applicant has  
assumed his duties on 18-10-2001.

  
...2..

2. The learned counsel for the applicant states that there has been a delay of about 10 months in complying with the order. There is no apology tendered in the counter reply by the respondents. However, since the applicant has ~~applied~~ <sup>a relief &</sup> on the original side, we dismiss the Contempt Petition and discharge the respondents of the notices.



MEMBER (J)



MEMBER (A)

psp.